

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.20
C.P (CAA) No.11/BB/2023**

IN THE MATTER OF:

M/s. INM Technologies Private Limited ... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on 09.07.2024

CORAM:

**SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : ---

ORDER

Due to paucity of time, list the matter **on 22.07.2024.**

Sd/-

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

Sd/-

**(K. BISWAL)
MEMBER (JUDICIAL)**